F.No. 01(03)/Roster/CESTAT/2025/Part-II **Customs, Excise and Service Tax Appellate Tribunal**

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 16.09.2025

ORDER NO. 176 of 2025

Hon'ble President is pleased to partially modify the roster order no. 157 of 2025 for **CESTAT**, **New Delhi** on **23.09.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On	Hon'ble Mr. Justice Dilip Gupta, President	Anti-Dumping matter:
23.09.2025	Ms. Binu Tamta, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	AD/53195/2023 Essilorlucottica Asia Pacific Pte. Ltd. vs. Designated Authority DGTR, UOI & Ors.

Note:

- 1. On 23.09.2025, the regular Division Benches will sit after the hearing of the Anti–Dumping matters.
- 2. In the event of non sitting of the Anti-Dumping Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,

(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi /P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi /O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.

Deputy Registrar